

No.DSJ/BLP/RK/10-1/1993-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the May, 2021

NOTIFICATION

Since, the term of appointment of Ms. Nidhi Rattan, Ms. Maneesha Kumari, Shri Sanjay Kumar Sharma and Shri Avdesh Chandel Advocates, as Oath Commissioners, at Sub-Division Ghumarwin, is going to expire on 13.06.2021, therefore, in order to fill up the said anticipated vacancies, the desirous candidates/Advocates, who fulfill the requirements contained in the Himachal Pradesh Oath Commissioner (Appointments & Control) Rules, 2007 may apply on the enclosed specimen addressed to the Registrar General, High Court of Himachal Pradesh, Shimla, for their appointment as Oath Commissioner and send the same to this office through Ld. Senior Civil Judge-cum-ACJM, Ghumarwin on or before 31.05.2021 in order to enable this office to submit the same to the Hon'ble High Court of Himachal Pradesh for their appointment as such for the term of next two years.

Encl: As above.

SDJ -
District & Sessions Judge,
Bilaspur, H.P.

Endst.No DSJ/BLP/RK/10-1/1993- *2363*. Dated Bilaspur, the May, 2021

Copy forwarded to:-

1. The Additional District & Sessions Judge, Ghumarwin with the request to display the notification on Court notice board for information of all concerned.
2. The Senior Civil Judge-cum-ACJM, Ghumarwin, with the request to display the notification on the Court notice board and to submit the applications, so received complete in all respects as per Oath Commissioner (Appointments and Control) Rules, 2007 for further transmission to the Hon'ble High Court of Himachal Pradesh.
3. The Civil Judge-cum-JMIC, Court No. 2, Ghumarwin;
4. The Civil Judge-cum-JMIC, Court No. 3, Ghumarwin
with the request to display the notification on the notice boards of their respective office/Court for information of all concerned.
5. The President, Bar Association, Ghumarwin, Distt. Bilaspur, H.P. with the request to get the notification displayed on the notice board of the Bar Room for the information of all Advocates practicing at Sub-Division Ghumarwin.
6. Assistant Programmer of this office with the directions to upload the same on the website of District Court's, Bilaspur, H.P.

[Signature]
District & Sessions Judge,
Bilaspur, H.P.

To

The Registrar General,
High Court of Himachal Pradesh,
Shimla-171001.

(Through proper channel)

Sir,

"Jai Hind"

I am to submit my Candidature for the appointment of Oath
Commissioners on the prescribed form as under :

ANNEXURE 'A'

- a) Date of enrollment as Advocate:
- b) Standing at the Bar:
- c) Monthly income of the applicant:
 - i) From his profession:
 - ii) From other sources including income of his parents if living jointly:
- d) Whether the applicant has ever been appointed before as Oath Commissioner, if so, the period and the place.
- e) Whether the applicant is an *ex-serviceman*, SC/ST/OBC/candidate ?
- f) Whether the applicant/advocate has passed the exam as per Rule 9 of All India Bar Examination Rules, 2010 as "No Advocates enrolled under Section 24 of the Act, 1961 shall be entitled to practise under Chapter IV of the Advocates Act, 1961 unless such Advocate successfully passed All India Bar Examination conducted by the Bar Council of India. _____

Date:

Signature.

Name in capital letter.

Certificate:

Certified that Sh/Smt./Ms. _____ is the regular member of Bar Association Ghumarwin, Distt. Bilaspur, H.P. since _____ and have good act and conduct.

President/ General Secretary,
Bar Association Ghumarwin,
Distt. Bilaspur, H.P.